

MR. SPEAKER: It has already been fixed for the 19th.

12.33 hrs.

PAPERS LAID ON THE TABLE
PARTS OF AUDIT REPORT (COMMERCIAL),
1970.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K.
R. GANESH): I beg to lay on the
Table a copy each of the following
parts of the Audit Report (Commer-
cial) 1970 (Hindi versions) under ar-
ticle 151 (1) of the Constitution:—

Part VII—Comprehensive appra-
aisal of the working of the
Heavy Engineering Corpora-
tion Limited.

Part VIII—Comprehensive appra-
aisal of the working of the
Oil and Natural Gas Com-
mission.

Part IX—Comprehensive appra-
aisal of the working of the
Bharat Heavy Electricals Li-
mited.

Part X—Individual irregularities
' and a resume of the Company
Auditors Report.

[Placed in Library. See No. LT-4006/
72].

STATEMENT RE. INTERNATIONAL LABOUR
CONFERENCE

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR AND RE-
HABILITATION (SHRI BALGOVIND
VERMA): On behalf of Shri R. K.
Khadilkar I beg to lay on the Table a
Statement (Hindi and English ver-
sions) on the action taken or pro-
posed to be taken on the Conventions
and Recommendations adopted at the
Fifty-sixth Session of the Internation-
al Labour Conference held at Geneva
in June, 1971. [Placed in Library. See
No. LT-4007/72].

PUBLIC ACCOUNTS COMMITTEE
FIFTY-SECOND REPORT

SHRI SEZHIAN (Kumbako-
nam): I beg to present the Fifty-
second Report of the Public Accounts
Committee regarding action taken by
Government on the recommendations

contained in their Tenth Report on
Super Bazar, New Delhi.

ELECTION TO COMMITTEE

COMMITTEE ON THE WELFARE OF SCHED-
ULED CASTES AND SCHEDULED TRIBES
SHRI B. K. DASCHOWDHURY
(Cooch-Bihar): I beg to move:

"That the members of this House
do proceed to elect in the manner
required by sub-rule (3) of Rule
254 of the Rules of Procedure and
Conduct of Business in Lok Sabha,
one member from among them-
selves to serve as a member of the
Committee on the Welfare of Sched-
uled Castes and Scheduled Tribes
for the unexpired portion of the
term of the Committee *vice* Swami
Ramanand Shastri died."

MR SPEAKER: The question
is'

"That the members of this House
do proceed to elect in the manner
required by sub-rule (3) of Rule 254
of the Rules of Procedure and Con-
duct of Business in Lok Sabha one
member from among themselves to
serve as a member of the Committee
on the Welfare of Scheduled Castes
and Scheduled Tribes for the unex-
pired portion of the term of the
Committee *vice* Swami Ramanand
Shastri died."

The motion was adopted.

12.34 hrs.

DELHI SCHOOL EDUCATION BILL
EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF JOINT COMMITTEE
SHRIMATI MAYA RAY (Rai-
ganj): I beg to move:

"That the House do further ex-
tend upto the 18th December, 1972,
the time for the presentation of the
Report of the Joint Committee on
the Bill to provide for better orga-
nisation and development of school
education in the Union territory of
Delhi and for matters connected
therewith or incidental thereto."

MR SPEAKER: The question is:

"That this House do further ex-
tend upto the 18th December, 1972,
the time for the presentation of the